

Annexure-1

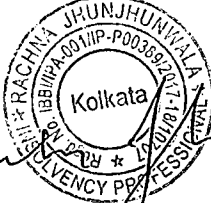
Name of the corporate debtor: ARYAVRAT TRADING PRIVATE LIMITED; Date of commencement of liquidation: 21.09.2022; List of stakeholders as on: 01.06.2023

List of secured financial creditors

(Amount in Rs)

SL No.	Name of Creditor	Details of claim received		Details of claim admitted							Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest ? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted					
1	Indian Bank	18.10.2022	₹ 2,75,01,31,630.04	₹ 2,75,01,31,630.04	Loan	YES	YES	*	Yes	58.36%	Nil	Nil	₹ -	₹ -	
2	Bank of Baroda	11.10.2022	₹ 1,49,01,46,122.35	₹ 1,49,01,46,122.35	Loan	YES	YES	**	Not Mentioned	31.62%	Nil	Nil	₹ -	₹ -	
3	Punjab National Bank	20.10.2022	₹ 37,17,23,033.08	₹ 37,14,23,033.08	Loan	YES	YES	***	Not Mentioned	7.88%	NIL	NIL	₹ 3,00,000.00	₹ -	
4	Bank of India	27.02.2023	₹ 9,86,79,955.50	₹ 9,86,79,955.50	Loan	Yes	NO	****	Yes	2.09%	Nil	Nil	₹ -	₹ -	Bank of India has not been made part of the SCC as they have not relinquished security interest as per the "Regulation 31A (2) of IBBI (Liquidation Process) Regulations, 2016".

- * **Primary Security:** - Hypothecation of entire stocks, Book debts and other current assets of the company, both Present and future.
Collateral Security: - 1. Second mortgage of the office premises located at Flat No. 2B on 2nd floor, crescent Tower, 229, A. J. C. Bose Road, Kolkata 700020 (Owned by Aryavrat Trading Private Limited originally mortgage in respect of advance to M/s Wearit Global Ltd).
 2. Second Mortgage of the land property situated at 325/Ad, Sector "A", IDA, scheme no. 74C, Indore, Madhya Pradesh Owned by Aryavrat Trading Private Limited, originally mortgage in respect of advance to m/s Wearit Global Ltd. (Already Sold by Indian Bank)
 3. Second Mortgage/ Hypothecation charge over the immovable /movable assets of the associate concern M/s Ritspin Synthetics Ltd which stand first equitably mortgage/ hypothecation to bank in respect of advance to m/s Wearit Global Ltd.
 4. List of Guarantors: -
 a. Personal Guarantor – Manish Kumar
 b. Personal Guarantor – Naresh Kumar (Since Deceased).
 c. Corporate Guarantor – M/s Wearit Global Ltd.
 d. Corporate Guarantor – M/s Ritspin Synthetics Ltd
- ** Equitable Mortgage of the office premises located at Flat 2B on 2nd Floor, Crescent Tower, 229, A. J. C. Bose Road, Kolkata - 700020 admeasuring 1090 sq. fts. in the name of Corporate guarantor Aryavrat Trading Private Ltd. (Formerly Aryavrat Properties Pvt. Ltd.)
- *** Office Premises at Flat No.2b, 2nd Floor Crescent Tower, 229, A. J. C. Bose Road, Kolkata Standing in the name of Aryavrat Trading Private Ltd.
- **** 1. Hypothecation of mortgaged property/Unit No 5e & 5F on the fifth floor containing a total covered area of 1668.75 sq. feet more or less (Unit no 5E of 649.69 sq. ft. And unit no 5F of 1019.06 sq. ft.) along with two car parking spaces No. 17 & 51 on the ground floor situated at New Building commonly known as " Crescent Tower" at Premises no : 229, Acharya Jagadish Chandra Bose Road, Kolkata - 700020 within Municipal limits of kolkata Municipal Corporation in division VI, sub division - I, holding nos. 19, 19A, 19B, 19C and 19D, police Station Bhowanipore, sub Registry office Alipore, Dist - South 24 Parganas, in the name of M/S Aryavrat Trading Private Limited.
 2. Corporate Guarantee of M/S Aryavrat Trading Private Limited
 3. Corporate Guarantee of M/S Wearit Global Limited
 4. Corporate Guarantee of M/S Wearit Tea Trading Private Limited



Rachin Jhunjhuna